NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 38

C.P. (IB)/1174(MB)2023

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **29.04.2024**

NAME OF THE PARTIES: PHOENIX ARC PVT LTD V/s RAJENDRA HIMMATLAL SALOT

Section 95(1) OF THE Insolvency And Bankruptcy Code, 2016

ORDER

1. Ld. Counsel for both sides present.
2. Ld. Counsel for the Personal Guarantor seeks time to file to the report filed by the RP u/s 99(1) of the Code. Time granted.
3. Ld. Counsel for the Personal Guarantor is directed to file reply within two weeks after duly serving the copy to the other side.
4. List this matter for further consideration on **05.06.2024**.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/